

the Table a copy each of the following papers:—

(i) Annual Report of the Hindustan Antibiotics Limited for the year 1960-61, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.

(ii) Review by the Government of the working of the above Company.

[Placed in Library, See No. LT-3609/62].

STATEMENT OF CASES IN WHICH THE
LOWEST TENDERS HAVE NOT BEEN
ACCEPTED

Dr. B. Gopala Reddi: Sir, I beg to lay on the Table a statement showing cases in which the lowest tenders have not been accepted by the India Store Department, London and India Supply Mission, Washington, during the half-year ending the 31st December, 1961. [See Appendix II, Annexure No. 25].

NOTIFICATIONS UNDER THE EMPLOYEES
PROVIDENT FUNDS ACT

The Deputy Minister of Labour (Shri Abid Ali): I beg to lay on the Table a copy of Notification No. G.S.R. 346 dated the 17th March, 1962 extending the Employees' Provident Funds Act, 1952 to certain trading and commercial establishments. [Placed in Library, See No. LT-3611/62].

REVISED ESTIMATES FOR 1961-62 AND
BUDGET ESTIMATES FOR 1962-63 OF THE
EMPLOYEES' STATE INSURANCE
CORPORATION

The Deputy Minister of Planning and Labour and Employment (Shri L. N. Mishra): I beg to lay on the Table the papers mentioned in item 7 of the Order Paper.

Mr. Speaker: After all, this consists of three lines. Why should he not read? I have allowed him the indul-

gence only when there are a number of items. He ought to read.

Shri L. N. Mishra: Shall I read it?

Mr. Speaker: Yes.

Shri L. N. Mishra: I beg to lay on the Table a copy of the Revised Estimates for the year 1961-62. . .

Mr. Speaker: Slowly, please.

Shri L. N. Mishra: . . . and Budget Estimates for the year 1962-63 of the Employees' State Insurance Corporation, under section 36 of the Employees' State Insurance Act, 1948. [Placed in Library, See No. LT-3612/62].

Mr. Speaker: Normally, when it consists only of a few lines and there are not many items, I would advise hon. Ministers to read it out. In exceptional cases, when it consists of a number of items, it may be said as mentioned in the Order Paper.

12.20½ hrs.

ESTIMATES COMMITTEE

HUNDRED AND SIXTY-THIRD, HUNDRED
AND SIXTY-FOURTH AND HUNDRED AND
FIFTY-FIRST REPORTS

Shri Dassappa (Bangalore): I beg to present the following Reports:—

- (i) Hundred and sixty-third Report on the Ministry of Commerce and Industry—Office of the Textile Commissioner (Part II)—Handloom and Powerloom Industries.
- (ii) Hundred and sixty-fourth Report on the Ministry of Commerce and Industry—Office of the Textile Commissioner (Part III)—Woollen Industry.
- (iii) Hundred and fifty-first Report on the action taken by Government on the recommendations contained in the Seven-